

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22

TP (Co. Act.)- 14(PB)/2024 Old CP No. 993/2015

IN THE MATTER OF:

P.E.B. Indochina Limited	...	Applicant/Petitioner
Vs		
PEB Steel Lloyd India Limited	...	Respondent

Order under Section 433(e)/433(f) of CA 1956.

Order delivered on 02.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to 03.07.2024.

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(KAMAL SULTANPURI)
JOINT REGISTRAR

Dipak – 02.07.2024